

SECTION-IX
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 21818 OF 2015
WITH PRAYER FOR INTERIM RELIEF

KANPURA (C) DUDH UTPADAK SAHAKARI MANDI LTD & ANOTHER ...PETITIONERS
-VERSUS-
THE COLLECTOR AND ORS. ...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 07th August, 2015, when the Court was pleased to pass the following order :-

**"Issue notice.
Mr. Abhijeet Sinha, learned advocate on
record, accepts notice on behalf of
caveator-respondent No.5."**

Thereafter, the matter above mentioned was listed before the Court of Registrar on 08th March, 2016, when the following order was passed :-

**"None appears for respondent nos. 1-4
despite due service.
Despite last opportunity having been granted
respondent no. 5 has not filed counter
affidavit, as such, further opportunity is
declined.
As such, Registry to process the matter for
listing before Hon'ble Court. "**

It is submitted for information of the Hon'ble Court that there are five respondents in the instant matter. Mr. Abhijeet Sinha, Advocate has filed vakalatnama/appearance on behalf of respondent No. 5 and on 29.04.2016 filed counter-affidavit which has been included in the paper-books.

It is further submitted that with respect to respondent Nos. 1 to 4, counsel for the petitioners has filed affidavit of dasti service but no one has entered appearance on thier behalf so far.

And lastly, the matter above mentioned was listed before the Hon'ble Court on 25th July, 2016, when the Court was pleased to pass the following order :-

**"List the matter before a Bench in which one
of us (L.Nageswara Rao,J.)is not a member."**

Service of notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this report.

Dated this the 26th day of April, 2017.

ASSISTANT REGISTRAR

Copy to:-

Mr. Raj Singh Rana, Advocate

Mr. Abhijeet Sinha, Advocate

L

ASSISTANT REGISTRAR